

- (ii) Creation of a dedicated Aviation Security Force (ASF).
- (iii) Identification of core and non-core functions of aviation security.
- (iv) Development of robust aviation security procedures.
- (e) Bureau of Civil Aviation Security (BCAS) conducts continuous audit of all security related agencies at the airports and imparts and regulates training in aviation security.

Financial losses suffered by Air India

1118. SHRI DILIPBHAI PANDYA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that pilots of Air India who were on strike for 57 days have called off their strike on the directions of High Court of Delhi;
- (b) if so, what were their main demands;
- (c) whether it is also a fact that due to strike of pilots, Air India has suffered heavy losses and were forced to cancel many of its international flights; and
- (d) if so, the details of financial losses suffered by Air India during the strike of pilots?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) Yes, Sir. The erstwhile Air India Pilots called off their agitation on 03.07.2012 after intervention of the Hon'ble High Court of Delhi.

(b) The agitation by the erstwhile Air India Pilots was primarily against the decision of Air India to impart training on Boeing 787 aircraft to the pilots of the erstwhile Indian Airlines.

(c) and (d) Air India was operating 46 international flights per day before the strike. Due to pilot agitation, Air India had to restructure its operations and in the interim schedule it operated 39 international flights per day. The quantum of loss of revenue suffered by Air India due to the pilot strike is approximately Rs. 600 crores.

Equity infusion in Air India

1119. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India is expected to get only 60 per cent of the promised equity infusion for first years;

(b) if so, the details thereof;

(c) whether it is also a fact that as part of the turnaround plan cleared by Government, Air India is to get an equity infusion of over Rs. 30,000 crore over a period of nine years starting from 2012-13; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) The Government considered the Financial Restructuring Plan and Turn Around Plan of Air India on 12.04.2012 and approved the following:—

- (i) Induction of upfront equity of Rs. 6,750 crore, including Rs 1,200 crore provided in the budget of 2011-12 and already released, in the Financial Year 2011-12.
- (ii) Equity for Cash deficit support of Rs. 4,552 crore from Financial Year 2012-13 to Financial Year 2017-18.
- (iii) Equity for already guarantee aircraft loan of Rs. 18,929 crore till Financial Year 2021.
- (iv) GoI Guarantee for repayment of Principal amount and payment of Interest on the Non-Convertible Debentures (NCDs) of Rs. 7400 crore to be issued by Air India Limited to the financial institution, Banks, LIC, EPFO, etc. in case of GoI guaranteed NCDs, Government outgo will be Rs. 11,951 crore towards interest and Rs. 7,400 crore towards principal with NPV of Rs. 8,637 crore on both principal and interest (as on September 30, 2012 at a discount rate of 8 per cent).

So far the investment made by Government in Air India as equity for the past 3 years and current year is as under:—

(Rs. in crores)

Financial year	Amount
2009-10	800
2010-11	1200
2011-12	1200
2012-13	6000

(c) and (d) The Equity Infusion approved by the Government as per the TAP and FRP of Air India over a period of nine years starting from 2012-13 is as under:—

(Rs. in crores)

Financial year	Amount
2012-13	11014
2013-14	3560
2014-15	3441
2015-16	3394
2016-17	3016
2018-19	2587
2019-20	2599
2020-21	3314
2021-22	2082

Extensive modernization of airports

1120. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether extensive modernization of the airport infrastructure was carried out during the Eleventh Five Year Plan;
- (b) if so, airport-wise details of modernization carried out;
- (c) the details of the proposals for modernization of airports during the Twelfth Five Year Plan; and
- (d) where and how does Jharkhand stand in this Plan?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. Details of airports modernized and upgraded during the Eleventh Five Year Plan are given in Statement (*See* below).

(c) Details of proposals for modernization of airports during the Twelfth Five Year Plan are given at Annexure. [*See* Appendix 228 Annexure No. 16]

(d) Presently, there is only one operational airport at Ranchi in Jharkhand. A new Terminal Building has been completed, and is ready for commissioning. Development of an airport at Deoghar for operation of ATR type of aircraft operations in Phase-I and subsequently for AB-321 in Phase-II has also been included in the Twelfth Five Year Plan.